

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

24. C.P.(IB)-143(MB)/2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

**NAME OF THE PARTIES: - The Bank of Baroda Limited**

**V/s**

**Mr. Nilesh V Kikavat Personal Guarantor to  
Cd M/S Mahavir Roads and Infrastructure  
Pvt Ltd**

**Section: - 95(1) of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

None appeared from either side. Due to paucity of time, the matter could not be heard. List this matter on **29.08.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**